

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 1326 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 21st November, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, is organizing 1 day "**Regional Conference on Mediation**" programme scheduled to be held from **10:30 AM to 05:00 PM** on **29th November, 2014 (Saturday)** at **Hotel Gulzar Towers, Jabalpur**.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from **28 Districts (149 Judicial Officers)**, whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
✓REGISTRAR GENERAL

Endt. No. 1327 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 21st November, 2014

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri P.K.Verma, District & Sessions Judge, Anuppur.
2. Shri V.K.Dubey, District & Sessions Judge, Betul.
3. Shri Aanand Mohan Khare, District & Sessions Judge, Burhanpur.
4. Shri V.K. Jain Singhai, District & Sessions Judge, Chindwara.
5. Ku. Karuna S. Trivedi, District & Sessions Judge, Dindori.
6. Shri Yogesh Kumar Songariya, District & Sessions Judge, Harda.
7. Shri N.K. Shukla, District & Sessions Judge, Hoshangabad.
8. Shri A.K. Pandey, District & Sessions Judge, Jabalpur.
9. Shri R.K. Joshi, District & Sessions Judge, Katni.
10. Shri Abhinandan Kumar Jain, District & Sessions Judge, Khandawa.
11. Shri J.P. Rao, District & Sessions Judge, Mandla.
12. Shri Arvind Mohan Saxena, District & Sessions Judge, Sehore.
13. Shri V.P.S. Chouhan, District & Sessions Judge, Sidhi.
14. Shri Surendra Singh Raghuvanshi, District & Sessions Judge, Singrauli.

15. Shri Anurag Shrivastava, District & Sessions Judge, Balaghat.
16. Shri B.K. Shrivastava, District & Sessions Judge, Damoh.
17. Shri B.K. Jatav, District & Sessions Judge, Raisen.
18. Shri Rajendra Kumar Shrivastava, District & Sessions Judge, Rewa.
19. Shri Anil Kumar Shrivastava, District & Sessions Judge, Satna.
20. Shri Hari Shankar Vaishya, District & Sessions Judge, Shahdol.
21. Shri Pradyuman Singh, District & Sessions Judge, Tikamgarh.
22. Shri H.P. Singh, District & Sessions Judge, Sagar.
23. Shri K.K. Tripathi, District & Sessions Judge, Panna.
24. Shri R.N. Patel, District & Sessions Judge, Seoni.
25. Shri Sanjeev Datta, Special Judge SC/ST (P.A.) Act, Chhatarpur.
26. Shri P.K. Mishra, Special Judge SC/ST (P.A.) Act, District Betul.
27. Shri S.N. Khare, Principal Judge, Family Court, Rewa.
28. Shri Mritunjaya Singh, Principal Judge, Family Court, Satna.
29. Shri Anupam Shrivastava, Principal Judge, Family Court, Tikamgarh.
30. Shri C.P. Verma, Additional District & Sessions Judge, Umariya.
31. Shri R.G. Singh, AJ to I ADJ, Dindori, under orders of transfer to Chhatarpur as III ADJ, Chhatarpur.
32. Shri S.C. Upadhyay, Additional District & Sessions Judge, Pipariya, Distt. Hoshangabad.
33. Shri M.H. Ansari, Additional District & Sessions Judge, Sohagpur, Distt. Hoshangabad.
34. Shri Rajesh Shrivastava, Additional District & Sessions Judge, Itarasi, Distt. Hoshangabad.
35. Shri Pranesh Kumar Pran, Additional District & Sessions Judge, Sehora, Distt. Jabalpur.
36. Shri Shamroj Khan, Additional District & Sessions Judge, Pawai, Distt. Panna.
37. Shri G.S. Netam, Additional District & Sessions Judge, Deosar, Distt. Singrauli (H.Q. Waidhan).
38. Shri S.K. Shrivastava, Additional District & Sessions Judge, Mauganj, Distt. Rewa.
39. Shri R.N. Chand, Additional District & Sessions Judge, Tyonthar, Distt. Rewa.
40. Shri Vachaspati Mishr, Additional District & Sessions Judge, Nagod, Distt. Satna.
41. Shri M.S.A. Ansari, Additional District & Sessions Judge, Amarpatan, Distt. Satna.
42. Shri Chandradev Sharma, I Additional District & Sessions Judge, Maihar, Distt. Satna.



43. Ku. Nirmala Chawda, Additional District & Sessions Judge, Beohari, Distt. Shahdol.
44. Shri Umesh Kumar Gupta, II Additional District & Sessions Judge, Gadarwara, Distt. Narsinghpur.
45. Shri R.P. Mishra, II Additional District & Sessions Judge, Bina, Distt. Sagar, under orders of transfer to Bhopal as Legal Advisor, Lokayukt Organisation, Bhopal.
46. Shri R.K. Bhadrasen, Additional District & Sessions Judge, Rehli, Distt. Sagar.
47. Shri Anil Kumar Agarwal, II Additional District & Sessions Judge, Khurai, Distt. Sagar.
48. Shri Shivcharan Pandey, Additional District & Sessions Judge, Lakhnadon, Distt. Seoni.
49. Shri Dharendra Singh, I Additional District & Sessions Judge, Chhatarpur.
50. Shri Deepak Kumar Tripathi, III Additional District & Sessions Judge, District Chindwara.
51. Shri R.C. Chourasia, AJ to I Additional District & Sessions Judge, Harda.
52. Shri Rajiv Karmahe, I Additional District & Sessions Judge, Mandla.
53. Ku. Pratibha Satawne, III Additional District & Sessions Judge, Gadarwara, District Narsinghpur.
54. Shri D.K. Shrivastava, VII Additional District & Sessions Judge, Rewa.
55. Shri Rakesh Shrotriya, I Additional District & Sessions Judge, Sehore.
56. Shri Sharad Bhamkar, IV Additional District & Sessions Judge, Tikamgharh.
57. Dr. Shubhash Kumar Jain, Additional District & Sessions Judge, Hatta, Distt. Damoh.
58. Shri J.P. Singh, ADJ, Bijawar, Distt. Chhatarpur.
59. Shri Aashish Dixit, ADJ, Nowgong, Distt. Chhatarpur.
60. Shri K. Atulkar, ADJ, Amarwara, Distt. Chindwara.
61. Shri Satyendra Govardhanlal Joshi, III ADJ, Aashta, Distt. Sehore.
62. Shri Shashibhushan Pathak, I ADJ, Nasrullaganj, Distt. Sehore.
63. Shri S.R. Mandwe, II ADJ, Waraseoni, Distt Balaghat.
64. Shri Kamal Joshi, ADJ, Begamganj, Distt. Raisen.
65. Shri Shripal Yadav, ADJ, Kotma, Distt. Anuppur.
66. Shri K.D. Mahar, I C.J. CL.-I & CJM, Balaghat.
67. Shri D.L. Soniya, AJ to C.J. -I & ACJM, Harda.
68. Shri K.K. Gehlot, III C.J. CL.-I, Khandwa.
69. Smt. Deepika Malviya, II C.J. CL.-I, Seoni.
70. Shri Sandeep Patil, AJ to C.J. CL.-I, Lakhnadon Distt. Seoni.

EDV

71. Shri S.K. Vishwakarma, III AJ to I C.J. CL.-I, Shahdol.
72. Shri Yateendra Kumar Guru, II C.J. CL. -I & ACJM, Umariya.
73. Shri Sanjay Goyal, IV C.J. CL.-I & ACJM, Jabalpur.
74. Shri Jaideep Singh, VI C.J. CL.-I & ACJM, Jabalpur.
75. Shri Shubhash Solanki, I C.J. CL.-I & CJM, District Dindori.
76. Shri S.S. Thakur, I C.J. CL.-I & CJM, Distt. Anuppur.
77. Shri Arun Pratap Singh, C.J. CL.-I & ACJM, Rajendragram, Distt. Anuppur.
78. Shri Sanjay Raj Thakur, III C.J. CL.-I, District Betul.
79. Shri A. P. Rahul, III C.J. CL.-I & ACJM, District Chhatarpur.
80. Shri R.B. Gupta, I C.J. CL.-I & ACJM, Laundi, Distt. Chhatarpur.
81. Shri Prakash Kaser, II C.J. CL.-I, Distt. Chindwara.
82. Shri S. K. Gupta, C.J. CL.-I & ACJM, Parasia, Distt. Chindwara.
83. Shri J.S. Saraute, C.J. CL.-I, Junardeo. Distt. Chindwara.
84. Shri A.K. Dandeliya, C.J. CL.-I, Sausar, Distt. Chindwara.
85. Smt. Santoshi Vasnik, C.J. CL.-I, Pandurna, Distt. Chindwara.
86. Shri Goutam Gujre, AJ to I C.J. CL.-I, Chourai, Distt. Chindwara.
87. Shri Raghuvver Prasad Patel, II C.J. CL.-I & ACJM, Distt. Dindori.
88. Shri Devilal Soniya, AJ to C.J. -I & ACJM, Distt. Harda.
89. Smt. Barkha Dinkar, C.J. CL.-I, Seoni Malwa, Distt. Hoshangabad.
90. Shri Vikas Chandra Mishra, IX CJ-I & ACJM, Jabalpur, under orders of transfer to Jabalpur as I CJ-I & CJM, Jabalpur.
91. Ku. Priti Singh, C.J. CL.-I, Patan, Distt Jabalpur.
92. Shri Sunil Kumar Mishra, III C.J. CL.-I & ACJM, Distt. Katni.
93. Shri Arun Kumar Kharadi, C.J. CL.-I, Vijayraghogarh. Distt. Katni.
94. Shri Ganga Charan Dubey, II C.J. CL.-I, Distt. Khandwa.
95. Shri Sanjay Kumar Gupta, C.J. CL.-I, Harsud, Distt Khandwa.
96. Shri Har Prasad Banshkar, II C.J. CL.-I, Distt. Mandala.
97. Shri Ayaz Mohammad, III AJ to I C.J. CL.-I, Distt. Sehore.
98. Shri Arun Kumar Singh (Jr.), C.J. CL.-I & ACJM, Budhani, Distt. Sehore, under orders of transfer to Gwalior as VI CJ-I & ACJM, Gwalior.
99. Shri Niranjana Kumar Panchal, AJ to I C.J. CL.-I, Ichhawar, Distt. Sehore.
100. Shri A.K. Sondhiya, I C.J. CL.-I & ACJM, Churhat, Distt. Sidhi.
101. Shri Umashankar, C.J. CL.-I, Majhouli, Distt. Sidhi.
102. Shri Shivrul Kewat, II C.J. CL.-I, Singrauli (H.Q. Waidhan).
103. Shri A.K. Sahu, AJ to I C.J. CL.-I, Katangi, Distt. Balaghat.
104. Shri D.S. Mandloi, AJ to C.J. CL.-I, Baihar, Distt. Balaghat.
105. Shri A.P.S Chouhan, XVI C.J. CL.-I, Distt. Bhopal.



106. Shri Sunil Shok, AJ to C.J. CL.-I, Berasia, Distt. Bhopal.
107. Shri Om Prakash Rajak, II C.J. CL.-I, Distt. Damoh.
108. Smt. Usha Tiwari (Bediya), II C.J. CL.-I, Distt. Raisen.
109. Shri Vijay Kumar Sharma, C.J. CL.-I, Gouharganj, Distt. Raisen.
110. Shri Sudeep Kumar Shrivastava, C.J. CL.-I, Bareli, Distt. Raisen.
111. Shri Sudheer Singh Rathod, II C.J. CL.-I, Distt. Rewa.
112. Shri Manoj Singh, I C.J. CL.-I, Sirmaur, Distt. Rewa.
113. Smt. Kavita Deepkhare, VI C.J. -I & ACJM, Distt. Satna.
114. Shri Ram Singh Kanojiya, II C.J. CL.-I, Distt. Shahdol.
115. Shri Uday Singh Maravi, C.J. CL.-I & ACJM, Jaisinghnagar, Distt. Shahdol.
116. Shri Jitendra Narayan Singh, C.J. CL.-I, Burhar, Distt. Shahdol.
117. Shri Satish Kumar Gupta, III C.J. CL.-I, Distt. Tikamgarh.
118. Shri Pradeep Singh Kushwaha, C.J. CL.-I, Niwari, Distt. Tikamgarh.
119. Shri Ram Lal Shakya, C.J. CL.-I, Jatara, Distt. Tikamgarh.
120. Ku. Samiksha Singh, II C.J. CL.-I. Narsinghpur.
121. Shri Deepak Sharma, IV C.J. CL.-I. Sagar.
122. Shri Dinesh Kumar Khateek, I C.J. CL.-I, Banda, Distt. Sagar.
123. Shri Tapeshe Kumar Dubey, C.J. CL.-I, Deori, Distt. Sagar.
124. Shri Aadesh Kumar Malviya, III C.J. CL.-I, Seoni
125. Smt. Archana Raghuwanshi, II C.J. CL.-II, Bhopal.
126. Shri Abhishek Saxena, III C.J. CL.-II, Burhanpur.
127. Shri Suryaprakash Sharma, II C.J. CL.-II, Burhanpur.
128. Shri Ashish Tamrakar, AJ to I C.J. CL.-II, Katni.
129. Shri Ravindra Kumar Sharma, III C.J. CL.-II, Panna.
130. Smt. Prachi Patel, I C.J. CL. -II, Burhanpur.
131. Shri Sunil Kumar Dandotiya, C.J. CL.-II, Rajnagar, Distt. Chhatarpur.
132. Shri Niraj Kumar Soni, C.J. CL.-II, Bada Malhara, Distt. Chhatarpur.
133. Shri Dharmendra Soni, I C.J. CL.-II, Hoshangabad.
134. Shri Dhankumar Kudopa, C.J. C.L. -II, Niwas, Distt Mandla.
135. Shri Hemraj Sanodiya, C.J. C.L. -II, Nainpur, Distt. Mandla.
136. Shri Arvind Kumar, I C.J. CL.-II, Panna.
137. Shri Tej Prakash Singh, C.J. CL.-II, Ajaygarh, Distt Panna.
138. Shri Rajesh Kumar Yadav, III C.J. CL.-II, Sidhi.
139. Shri Arun Singh, AJ to C.J. CL.-II, Rampurnaikin, Distt. Sidhi.
140. Shri Yogiraj Pandey, II C.J. CL.-II, Umariya.
141. Shri Amit Singh Sisodiya, IV C.J. CL.-II, Balaghat.
142. Shri Madhav Prasad Namdeo, C.J. CL.-II, Pathriya, Distt Damoh.
143. Shri Pawan Kumar Patel, C.J. CL.-II, Gairatganj, Distt. Raisen.



144. Shri.Chitrendra Singh Solanki, C.J. CL.-II, Udaypura, Distt. Raisen.
145. Shri Harish Chandra Patel, C.J. CL.-II, Silvani, Distt. Raisen.
146. Shri. Thakur Prasad Malviya, C.J. CL.-II, Rampur Baghelan, Distt. Satna.
147. Shri Atul Thakur, C.J. CL.-II, Uchehara, Distt. Satna.
148. Shri Utsav Chaturvedi, C.J. CL.-II, Orcha, Distt. Tikamgarh.
149. Shri Ajay Kumar, C.J. CL.-II, Garhakota, Distt. Sagar.

With a direction to participate in the 1 day "Regional Conference on Mediation" programme scheduled to be held from 10:30 AM to 05:00 PM on 29th November, 2014 (Saturday) at Hotel Gulzar Towers, Jabalpur.

- **The nominated Judicial Officers have been permitted to attend the Conference by their own Vehicle / Government Vehicle.**
3. District and Sessions Judge Anuppur /Betul /Bhopal /Burhanpur /Chhatarpur /Damoh /Dindori /Hoshangabad /Harda /Jabalpur /Khandwa /Mandla /Panna /Raisen /Seoni /Sidhi /Umariya /Katni /Balaghat /Shahdol /Singrauli /Rewa /Sehore /Tikamgarh /Sagar /Chhindwara /Satna /Narsinghpur for information and necessary action.

You are requested to send confirmation of receiving of this communication immediately, by fax.

4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to Letter No. 2514, dated 10.11.2014, 2609, dated 18.11.2014, 2643, dated 19.11.2014 and Endt. No. 2642, dated 19.11.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.


(VED PRAKASH)
REGISTRAR GENERAL